

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 259
4(ND)14

IN THE MATTER OF:

Sh. Ashok Kumar Agarwal & Anr

...

Applicant/Petitioner

Versus

M/s. Karmyogi Homes Pvt. Ltd. & Ors.

...

Respondent

Under Section: 397/398 of the Companies Act, 2013

Order delivered on 03.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 03.03.2021



(T.S. SINGH)
COURT OFFICER